

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(49) C.P.(IB)/1460/(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.09.2019

NAME OF THE PARTIES: Bansal Automobiles  
V/s  
Gammon India Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

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ORDER

1. The Learned Representatives for both the sides are present
2. By the Order of the Bench matter is adjourned to **18.10.2019**.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
M.K. SHRAWAT  
Member (Judicial)

13.09.2019  
Aah